

HEARING No.2
OA No.563/10
Advocate(s)-Mr.B.Satpathy
Advocate(s)-Mr.B.K.Mohapatra

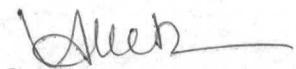
ORDER dated 4th April, 2013.

CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)
HON'BLE MR. R.C. MISRA, MEMBER (ADMN.)
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Mr.B.Satpathy, Learned Counsel appearing for the Applicants, in presence of Mr.B.K.Mohapatra, Learned Additional CGSC appearing for the Respondents prays permission to withdraw this OA so as to pursue his grievance before competent authority by way of making representation.

Prayer allowed. OA is accordingly dismissed as withdrawn.


Member (Admn.)


Member (Judl.)